

Subhash Modern Sports Club, Defence Colony, New Delhi; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Delhi Development Authority has reported that it has demolished some unauthorised constructions which were constructed on an area earmarked for the use of a Park. However, during the demolition, staff of the Horticulture Department of Delhi Development Authority also demolished the shed of Netaji Subhash Chandra Bose Sports Club constructed by it.

#### **Regional Cancer Centres at M.N.J. Cancer Hospital**

3871. DR. T. KALPANA DEVI:  
SHRIMATI N.P. JHANSI LA-  
KSHMI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to set up cancer centres all over the country and if so, the details thereof;

(b) whether any request has been received from Andhra Pradesh Government for setting up of a Regional Cancer Centre at the M.N.J. Cancer Hospital; and

(c) if so, the reaction of Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) No, Sir.

(b) and (c). Yes, Sir. The request could not be acceded to, as there was no proposal to set up or recognise any new regional

Cancer Centres during the 7th Plan Period.

#### **Incentive to Government Servants for Small Family**

3872. DR. T. KALPANA DEVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that for 2 child norm, all Central Government employees who undergo vasectomy/tubectomy are given two increments as an incentive, if so, the total expenditure incurred under this scheme during the last three years; and

(b) whether Government have any proposal to give monthly incentive to those who accept the terminal methods of family planning in the rural as well as urban slums and those who are below the poverty line, as encouragement for adoption of the family planning programme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Under the existing orders a Government servant who or whose spouse undergoes sterilisation operation after three or less number of surviving children, is entitled to a special increment in the form of personal pay not to be absorbed in future increases in pay, subject to fulfilment of certain conditions. No separate account for this expenditure is maintained as the increment given an incentive forms part of 'Salaries'.

(b) No, Sir.

#### **Issue of Health Insurance Cards**

3873. DR. T. KALPANA DEVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to issue health insurance cards to the families